

Bareilly City stations of the North-Eastern Railway, 5 wagons, 5th to 9th from the engine, derailed of which four wagons capsized, near Tilak Inter-College level crossing.

(b) The cause of the derailment is under investigation by a Committee of Railways Officers.

माल गाड़ी के दिल्ले में आग

३६५५. श्री ज्ञातर : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ३१ मार्च, १९५६ को पूना में माल गोदाम के पास लाइंडिंग पर खड़े एक माल दिल्ले में आग लग गई जिसके परिणामस्वरूप दिल्ले में बहा सामान गम्भीर हो गया;

(ल) यदि हाँ, तो इसके कक्षया कारण में और इसके लिये कौन कौन व्यक्ति उत्तरदाती हैं ;

(ग) उक्त माल दिल्ला कहाँ जाने वाला था, उसमें क्या क्या और कितने का माल लहा हुआ था ; और

(घ) इस दुर्घटना का पूरा व्यौरा क्या हुआ है ?

रेलवे उपर्युक्ती (श्री ज्ञातनवाल जी) :

(क) जी हाँ :

(ल) इस मामले की जांच के लिये अफसरों की एक कमीटी बनायी गयी है जो इनकी जांच कर रही है।

(ग) माल दिल्ले में कीडे मारने वाले पाउडर, सोडा हाइड्रो सल्फेट, अमोनिया सल्फेट आदि के ६२ टैकेट ये जो बाड़ी बन्दर से मध्य और दक्षिण रेलों के विभिन्न स्टेशनों को दुक किये गये थे। माल की कीमत का पता लगाया जा रहा है।

(घ) माल दिल्ला नं० एस० प्रार० ४६७६, जो पूना और रायचुर के बीच सेवान रोड बान के तौर पर इस्तेमाल किया जा रहा

है, ३१-३-५६ को तीसरे पहर पूना चूंचा और माल गोदाम के पास लाइंडिंग पर खड़ा रहा दिल्ला गया। माल को मध्यमन ७ बज कर ५० मिनट पर माल गोदाम के कम्बिनेशनों दे एक जोर का घमाका मुना और माल दिल्ले से धूपा और आग की लपटें निकलती देखीं। दिल्ले की छत और बगलें बाहर की ओर फैल आयी थी और विस्कोट से दोनों दरवाजे उड़ गये थे। रेलवे के और पूना शहर के आग दुकानें बाले दस्ते तुरन्त बटनास्पल पर पहुंचे और आग दुकानें में जुट गये। इस बात का पता लगाया जा रहा है कि आग लगने से कितना नुकसान हुआ।

Victoria Zanana Hospital, Delhi

३६५६. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) whether the Government of India have given any grants to the Victoria Zanana Hospital, Delhi, for the improvement of their building during the years 1956-57, 1957-58, and 1958-59;

(b) if so, amounts thereof, separately, year-wise;

(c) the amount proposed to be given during 1959-60; and

(d) the details of the scheme for which grant for 1959-60 is to be given?

The Minister of Health (Shri Karmarkar): (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course

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1½ hrs.

PAPERS LAID ON THE TABLE

INUNDATION OF AGRICULTURAL LANDS

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): Sir, on behalf of Dr. P. S. Deshmukh, I beg to lay on the Table, in pursuance of an assurance given on the 15th April, 1959, in reply to a supplementary on

19765 Correction of VAISAKHA 8, 1951 (SAKA) Reserve Bank 19766
Statement laid on the of India (Amendment)
Table Bill

Starred Question No. 1594, a copy of statement showing the details of the proposals received from the various State Governments regarding Inundation of Agricultural Lands by Saline Water in the coastal belts. [Placed in Library, See No. LT-1289/59].

12.01 hrs.

ESTIMATES COMMITTEE

FIFTY-SEVENTH REPORT

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the Fifty-seventh Report of the Estimates Committee on the Ministry of Finance (Department of Revenue)—Central Excise Department.

12.01½ hrs.

PUBLIC ACCOUNTS COMMITTEE
FOURTEENTH REPORT

Shri Ranga (Tenali): Sir, I beg to present the Fourteenth Report of the Public Accounts Committee on the Audit Report on the Accounts of the Damodar Valley Corporation for the year 1956-57.

12.02 hrs.

CORRECTION OF STATEMENT LAID
ON THE TABLE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, in implementation of an assurance given by the Minister of Finance in answer to Unstarred Question No. 3315 answered on 8th May, 1958, to lay on the Table of the House, a statement about import licences over the value of Rs. 10 lakhs issued during the licensing period January—June, 1955, to January—June, 1957, I laid a statement on the Table of the House on 18th December, 1958. Against item 663 on page 48 of the statement a typographic error unfortunately occurred which I now seek to correct. The item should be read as "Gald (abbreviation for 'Galvanised') Bars" instead

of "Gold Bars". The typographic error which occurred in compiling a rather long list of import licences is very much regretted.

12.03 hrs.

CORRECTION OF ANSWER TO
STARRED QUESTION NO. 1593

The Deputy Minister of Railways (Shri Shah Nawaz Khan): Sir, in reply to a supplementary from Shri T. B. Vittal Rao, arising out of Starred Question No. 1593 asked in the Lok Sabha on 1st April, 1959, I had said that no narrow gauge coaches are being repaired at the Railway Workshop at Mysore. I regret that this is not correct, the position being that narrow gauge stock of the Southern Railway is also repaired at the Mysore Workshop.

12.04 hrs.

RESERVE BANK OF INDIA
(AMENDMENT) BILL

Mr. Speaker: The hon. Finance Minister.

Shri A. C. Guha (Basarat): Sir, before this Bill is taken up, I would like to raise a point of order. This Bill was introduced only yesterday and we got a copy of this Bill only this morning. No copy of this Bill was circulated before introduction as is the practice now. Moreover, Sir, the provisions of this Bill are somewhat unusual. As far as my knowledge goes, there is I think no Central Bank or Government which issues two types of notes, one for internal circulation and the other for outside use. Therefore, Sir, I think this Bill requires some serious study and the Bill may not be taken up today.

Mr. Speaker: So far as the question of waiving of notice is concerned, it appears when the hon. Deputy Speaker was here in the Chair yesterday a similar request was made on behalf of the Government, the House was consulted and the House was willing